OPEN COURT



CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CONTEMPT APPLICATION NO.38/06
IN
ORIGINAL APPLICATION NO.742/2005

Wednesday This the 15th day of November, 2006

HON'BLE DR. K.B.S. RAJAN, J.M. HON'BLE MR. A.K. SINGH, A.M.

Smt. Chameli Devi, Wife of Late Ram Kripal, Resident of Purani Ram Bazar, Near Bakra Mandi, Bharwari, District-Allahabad.

......Applicant.

(By Advocate: Shri S. Lal)

Versus

- Shri Buddhi Prakash, General Manager, North Central Railway, Allahabad Division, Allahabad.
- Shri Shiv Kumar Chaudhary, Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.
- 3. Shri D.P. Sagar,
 Senior Divisional Mechanical Engineer,
 North central Railway,
 Allahabad Division, Allahabad.

.....Respondents.

(By Advocate Shri S. Singh)

ORDER

HON'BLE DR. K.B.S. RAJAN, J.M.

There has been a substantial compliance of the order dated 21.12.2005 and the applicant grievance is in respect of increments stated to be due as on 01.07.2005 and 01.07.2006 and bonus for the years 2003-04 and 2004-05. The applicant shall make a detailed representation to the respondents in this



regard in which event the respondents shall consider the same in accordance with rules and make the payment due to the applicant.

2. As there has been a substantial compliance, contempt does not lie and, therefore, contempt application is rejected. Notices issued are discharged.

Member-A

Member-J

/ns/